

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 89/ BB/ 2017	-	For filing rejoinder	Rule-6 of IB.	High Sana Resources Pvt. Ltd., Vs Aspira Digital India Pvt. Ltd.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. AGRIMA KRAVNA
9880269856

APPLICANT.

Agline Kline.

2. DR. S. ANICHANDRAN
PCS
for
Corporate Debtor
Representative

ORDER

Counsel for Petitioner is present. PCS for Corporate Debtor is present. Counsel for Petitioner requested for adjournment. List it on 31/01/2018.

Member (T)

Member (J)